

National Company Law Tribunal

Allahabad Bench

CP NO. 187/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE COMPANY: EnKay Exports (India) Ltd & En Kay Accessories. Pvt. Ltd.
SECTION OF THE COMPANIES ACT/ I & B CODE : U/S 230 of Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	ANUJ KUMAR	PCS	EnKay Exports	
<u>2.</u>		F 5469	India Ltd	
			No. 187/2017	

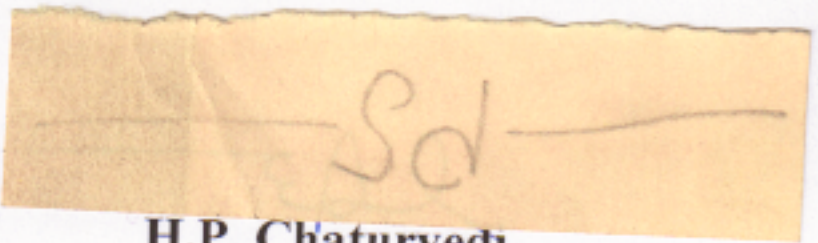
CA No. 187/ALD/2017

Sri Anuj Kumar for the petitioner.

The present company petition is filed as a first stage motion petition seeking dispensation with the meeting of creditors of demerged company and dispensing with meeting of equity shareholders and also dispensing with requirement of issue of publication. The order in detail is recorded separately. The present Company application is allowed and stands disposed of.

Date: 23/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)